Report and Accounts (1988-89) of the Hindustan Vegetable Oils Corporation Limited, New Delhi and related papers.

SHRI M.S. GURUPADASWAMY. On behalf of Shri Nathu Ram Mirdha, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (i) Fifth Annual Report and Acconts of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-256/89 for (i) and (ii)]

THE DEPUTY CHAIRMAN: Too many things are being laid on behalf of others.

SHRI M. M. JACOB (Kerala): Madam, was it authorised? Did you get a letter of authorisation?

THE DEPUTY CHAIRMAN: The Secretary says that he has got the letter.

- I. Report and Accounts (1988-89) of the Hindustan Shipyard Limited, Visakhapatnam and related papers.
- II. Report and Accounts (1988-89) of the Inland Waterways Authority of India, New Delhi and related papers.

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
  - (i) Thirty-seventh Annual Report and Accounts of the Hindustan

Shipyard Limited, Visakhapatnam, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-93/89 for (i) and (ii)]
- II. A copy each (in English and Hindi) of the following papers, under section 24 of the Inland Waterways Authority of India Act, 1985:—
  - (i) Annual Report and Accounts of the Inland Waterways Authority of India, New Delhi, for the year 1988-89 together with the Audit Report on the Accounts.
  - (ii) Review by Government on the working of the Authority. [Placed in Library. *See* No. LT-257/89 for (i) and (ii)]
- I. Statement giving reasons for the delay in laying of Report and Accounts (1987-88 and 1988-89) of the Hooghly Dock and Port Engineers Limited, Calcutta.
- II. Statement giving reasons for the delay in laying of Report (1988-89) of National Ship Design and Research Centre Limited, Visakhapatnam.

SHRI K.P. UNNIKRISHNAN: I also lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Statement giving reasons for the delay in laying of the Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1987-88 and 1988-89.
- (ii) Statement giving reasons for the delay in laying of the Annual Report of National Ship Design and Research Centre Limited, Visakhapatnam, for the year 1988-89. [Placed in Library. *See* No. LT-99/88 for (i; and (ii)]